

# OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL

## ORDER:

There is partial modification in the previous office order bearing endorsement No. 3566-89 dated 18.05.2020 as Shri Parmod Kumar, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Kaithal, suffered a cardiac attack yesterday. He was given preliminary treatment at Cygnus Hospital, Kaithal. Thereafter, his family taken him at Panchkula for further treatment. He was detailed to attend the urgent matters on rotation basis during the period from 29.05.2020 to 31.05.2020 in prevailing situation arising due to outbreak of the novel coronavirus (COVID-19).

In view of the above situation, it is ordered that the following Civil Judges/Judicial Magistrates posted at Kaithal are hereby deputed to attend the urgent matters on rotation basis during the period from 29.05.2020 to 31.05.2020 as per the schedule given below:-

| Sr. No. | Name of Judicial Officer with designation.   | Duty Period |
|---------|--|-------------|
| 1.      | Shri Saurabh Sharma,<br>Civil Judge (Junior Division)-cum-<br>Judicial Magistrate First Class,<br>Kaithal. | 30.05.2020  |
| 2.      | Shri Udhay Partap,<br>Civil Judge (Junior Division)-cum-<br>Judicial Magistrate First Class,<br>Kaithal.   | 29.05.2020  |



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| 3. | Shri Arun Dabla,<br>Civil Judge (Junior Division)-cum-<br>Judicial Magistrate First Class,<br>Kaithal. | 31.05.2020 |
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The remaining instructions of previous order dated 18.05.2020 shall remain intact.

A copy of this order be uploaded on the website of this office for general information to the Advocates as well as litigants.

All concerned be informed accordingly.

Dated: 28.05.2020.

*sdt*  
(Naresh Katyal)  
District and Sessions Judge,  
Kaithal.